

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposit, maturing during the period from 16.01.2019 to 31.01.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.3,50,000/- + interest	17.01.2019	Six months
2	Rs.2,85,88,420/- + interest	20.01.2019	One Year
3	RS.58,27,144/- + interest	27.01.2019	Six months
4	<del>RS.63,33,874/- + interest</del> (20 FDRs.) EACH for Rs.6,33,874/- + interest	31.01.2019	All for One Year

Dated: 02.01.2019

1. PA to Ld. Registrar (1)

  
21/1/19

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India